

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4950/2025

MOHAN & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 256453/2025 - EXEMPTION FROM FILING O.T.

Date : 19-03-2026 This matter was called on for hearing today.

For Appellant(s) :

Mr. Farrukh Rasheed, AOR
Ms. Shifa, Adv.

For Respondent(s) : Mr. Akshay Amritanshu, AOR
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent is duly Represented.

Counter affidavit, if any be filed in the meantime.

As per Office report, Scanned/Digitized copies of High Court and Trial Court records have been received.

Let the soft copies be provided to the Ld. Counsels for the parties.

The matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar